

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2671**  
ANSWERED ON 18.12.2024

**EMPOWERMENT OF WOMEN UNDER SANKALP INITIATIVE**

#2671 SHRI NEERAJ DANGI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the activities conducted under the Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) initiative during last five years, State-wise;
- (b) the total number of cases settled or resolved, along with the nature of issues addressed, State-wise;
- (c) the actions taken by Government to evaluate the effectiveness of the SANKALP initiative in empowering women at the grassroot level;
- (d) whether Government has identified challenges in the implementation of the scheme; and
- (e) if so, the steps being taken to ensure their optimal functioning and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) The Ministry of Skill Development and Entrepreneurship (MSDE) is implementing a World Bank loan assisted scheme - Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) - which aims to enhance quality and scale of short-term skill training by strengthening institutions, improving market connectivity and promoting the inclusion of marginalized sections of society. The scheme has two components – National and State. Projects under National Component are undertaken across multiple States and largely fall into the areas of Decentralized Planning, Data and Digital Systems, International Mobility, Strengthening of Trainer and Assessors ecosystem, Inclusive Skilling, Innovative Skilling, Entrepreneurship promotion etc. Participation of women is encouraged across all the 86 initiatives under National Component of SANKALP. Out of these, nine (09) projects specifically focus on empowerment of women through skilling/upskilling training in domain skills, employability skills, entrepreneurship skills, self-defense, safe workplace awareness.

Under the State Component, initiatives in Strengthening Monitoring and IT systems, Studies (Skill Gap Study / Tracer Study), Strengthening Trainer and Assessors Ecosystem, Entrepreneurship Program, Inclusion, Innovative Skilling have been taken up. A total of 751 projects have been approved across 32 States/UTs, out of which the States of Bihar, Himachal

Pradesh, Goa, Gujarat, Nagaland, Uttar Pradesh, Assam, Telangana and Tamil Nadu have undertaken skill training projects focusing on women empowerment. The State wise list of number of projects implemented under the National and State Components is at **Annexure-I**.

(b) Under SANKALP, so far 15 grievances have been reported through the Centralised Public Grievance Redress and Monitoring System (CPGRAMS) Portal and all the cases have been resolved. These primarily pertain to the eligibility criteria; program design; implementation issues pertaining to Mahatma Gandhi National Fellowship Program including stipend payment and increment; and payment related issue for Skill Certification & Training of Prospective Retirees of Indian Army as Trainers and Assessors. The grievances were received from Andhra Pradesh, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Tamil Nadu, Uttar Pradesh and West Bengal. The State wise list is placed at **Annexure-II**.

(c) The projects under SANKALP are regularly reviewed by the Ministry at various levels to evaluate the progress of activities against the desired outcomes which includes participation of marginalized groups including women. Further, detailed reviews have been undertaken by MSDE and the World Bank during the Implementation Support Missions (Eight Missions) undertaken for the project. The project has been rated as 'Satisfactory' by the World Bank in terms of the progress towards achievement of Project Development Objectives, Monitoring and Evaluation and Overall Implementation Progress.

(d) Challenges identified by MSDE in implementation of SANKALP scheme included impact of COVID-19 pandemic, slow utilization of funds by State governments, less than prescribed improvement in the State Incentive Grant (SIG) Assessment Score by the States/UTs to become eligible for the second tranche of fund and frequent changes in State/UT officials.

(e) The Ministry has been working closely with the stakeholders under the National and State components to ensure effective implementation of the scheme. Regular review meetings are undertaken with the Implementing Agencies at various levels to review progress and address challenges. Further, to provide flexibility to States/UTs in utilization of funds, in March 2022, States/UTs were empowered to reappropriate activities and proposals under the State Incentive Grants (SIG). This allowed them to remove unviable activities and introduce new initiatives tailored to their specific needs. Additionally, guidance was provided to the States/UTs to facilitate the timely release of funds from State Treasuries to the Single Nodal Account (SNA), ensuring smoother project implementation. Consequently, there has been an increase in the utilization of funds under the Scheme from Rs 574.21 Crores upto FY 2021-22 to Rs 959.26 Crores upto FY 2023-24.

**Annexure-I**

**Annexure as referred to Part (a) of Rajya Sabha Unstarred Question No. 2671 for 18.12.2024 regarding "Empowerment of women under SANKALP initiative"**

**State-wise number of projects approved under the National and State Component**

<b>S. No.</b>	<b>State</b>	<b>National Component</b>	<b>State Component</b>
1	Andhra Pradesh	5	23
2	Arunachal Pradesh	1	6
3	Assam	7	11
4	Bihar	7	28
5	Chandigarh	1	-
6	Chhattisgarh	3	29
7	Delhi	9	7
8	Goa	1	16
9	Gujarat	4	19
10	Haryana	11	10
11	Himachal Pradesh	3	8
12	Jammu And Kashmir	4	10
13	Jharkhand	8	30
14	Karnataka	9	67
15	Kerala	5	18
16	Ladakh	-	2
17	Madhya Pradesh	11	27
18	Maharashtra	9	17
19	Manipur	1	14
20	Meghalaya	2	34
21	Mizoram	1	13
22	Nagaland	1	14
23	Odisha	12	74
24	Puducherry	4	7
25	Punjab	2	27
26	Rajasthan	11	13
27	Sikkim	1	35
28	Tamil Nadu	8	22
29	Telangana	5	34
30	Tripura	3	55
31	Uttar Pradesh	15	32
32	Uttarakhand	6	22
33	West Bengal	3	27

**Annexure –II**

**Annexure as referred to Part (b) of Rajya Sabha Unstarred Question No. 2671 for 18.12.2024 regarding "Empowerment of women under SANKALP initiative"**

**State-wise number of grievances received on CPGRAMS and resolved**

<b>Sl. No.</b>	<b>State</b>	<b>No. of Grievances Received</b>	<b>No. of Grievances Resolved</b>
1.	Andhra Pradesh	1	1
2.	Gujarat	2	2
3.	Haryana	1	1
4.	Jharkhand	1	1
5.	Karnataka	2	2
6.	Kerala	2	2
7.	Madhya Pradesh	1	1
8.	Maharashtra	1	1
9.	Odisha	1	1
10.	Tamil Nadu	1	1
11.	Uttar Pradesh	1	1
12.	West Bengal	1	1
	<b>Total</b>	<b>15</b>	<b>15</b>

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